

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 417

CA / 127/ND/2022 IN Appeal No/300/ND/252/ 2020

IN THE MATTER OF:

Ankur Properties Pvt. Ltd. ... Applicant
Versus
Registrar of Companies NCT Delhi & Haryana ... Respondent

Order under Section 252.

Order delivered on 18.11.2022

Coram:

**MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
10.01.2023.



**Vishal Rana
Court Officer
Court-IV**